

However, the Ministry of Youth Affairs and Sports supplements the efforts of State Governments in the promotion and development of sports, including creation of sports infrastructure under its existing schemes.

Sports infrastructure of international standards is being augmented/upgraded on a continuing basis. Inadequacies in terms of high performance centres, modern equipment, sports science and sports medicine facilities etc. are also addressed on a regular basis.

Tribal youth excelling in national games

2399. SHRI TARUN VIJAY: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the name-wise, discipline-wise and State-wise details of tribal youth excelled at national level in national games;

(b) the special schemes Government is running to catch young talents from general villages and also tribal villages; and

(c) how many have been selected, at what age, the details of their States, game chosen, special training allowance or stipend per sportsperson?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL): (a) The Ministry of Youth Affairs and Sports does not maintain data about participation of tribal youth in National Games.

(b) Sports Authority of India (SAI), an autonomous body under administrative control of the Ministry of Youth Affairs and Sports is implementing various schemes such as National Sports Talent Contest (NSTC), Army Boys Sports Companies (ABSC), Special Area Games (SAG), SAI Training Centre (STC), Centre of Excellence (COX) which aim at talent identification and nurturing of identified talented sportspersons, which also include talented sportspersons from rural areas and tribal community.

Talent identification is also done from following sports competitions conducted under Rajiv Gandhi Khel Abhiyan (RGKA), which includes sportspersons from rural areas and tribal community:

- (i) rural competitions
- (ii) women competitions
- (iii) North East Games
- (iv) competitions conducted in Left Wing Extremism Affected Areas (LWEAA)

Further, the Ministry of Youth Affairs and Sports has recently introduced National Sports Talent Search Scheme (NSTSScheme), which would apply to talents from rural areas and tribal areas also. The Scheme has following objectives:

- (i) Identification of sporting talent among students in the age group of 8–12 years (for admission in Class IV to Class VI) who possess inborn qualities such as anthropometric, physical and physiological capabilities without any anatomical infirmities
- (ii) Nurturing of the Sporting Potential/talent in District level Sports schools/ Central Sports Schools/National Sports Academies etc., to make them excel at the National and international sports competitions.
- (c) The Ministry of Youth Affairs and Sports does not maintain data about the sportspersons selected for participation in National Games, training imparted by the concerned States, special training allowance or stipend paid by the State Government to the sportspersons selected for participation in National Games.

Promotion of sports in Himachal Pradesh

†2400. SHRIMATI BIMLA KASHYAP SOOD: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the district-wise and sports-wise details of amount allocated/spent to promote sports in Himachal Pradesh during the Eleventh and Twelfth Five Year Plans;
- (b) whether Government has received any complaints regarding the misappropriation of allocated amount;
- (c) if so, the district-wise details of the complaints received during the last three years and current year; and
- (d) whether Government has taken any action on such complaints and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL): (a) Sports is a State Subject and the Central Government only supplements the efforts of the States in this regard. To this end, the Ministry of Youth Affairs & Sports, Department of Sports is implementing only one Centrally Sponsored Scheme for promotion of sports in the country, namely, Rajiv Gandhi Khel Abhiyan (RGKA) [formerly Panchayat Yuva Krida aur Khel Abhiyan (PYKKA)]. Since the funds under RGKA (formerly PYKKA) are released directly to the States. District-wise and sports-wise details of funds released under this Scheme are not maintained by this Ministry.

† Original notice of the question was received in Hindi.